

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.411
Appeal No 25/252/ND/2021

IN THE MATTER OF:

Tee Gee Management Services Pvt Ltd	...	Appellant
Versus		
ROC	...	Respondent

Under Section 252.

Order delivered on 19.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant	:	
For the Respondent	:	
For the RoC	:	Adv. Jyoti Khurana
For IT Department	:	Adv. Gaurav Gupta, Sr Standing Counsel, with Adv. Puneett Singhal, Adv. Shivendra Singh,

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **07.05.2024**.

Sd/-
(Court Officer)